

COURT NO. 01  
 DIVISION BENCH- I  
 HON'BLE THE CHIEF JUSTICE  
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

NOTE 1: NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE 2: ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.

NOTE 3: COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

NOTE 4: COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE 5: COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.

NOTE 6: COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

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## MEETING NO. 25125678824

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[courtmaster253@gmail.com](mailto:courtmaster253@gmail.com)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>TOP OF THE BOARD</b>				
76	W.P.(C)-600/2020 CM APPL. 47025/2023 CM APPL. 61381/2023 CM APPL. 53217/2024 CM APPL. 23536/2025 WITH W.P.(C) 6195/2024	SAHIL A. GARG NARWARNA V/s UNION OF INDIA AND ORS.	SAHIL A GARG, ANKIT JAIN, PIYUSH GUPTA, SACHIN JAIN, PRABHJOT SINGH DHILLON, ANUPAM SRIVASTAVA, GS OBEROI	
		OTHER DETAILS OF ADVOCATES: SAHIL A GARG,ANKIT JAIN()(9643000033)(PETITIONER) NARWARNA OFFICE(NARWANAOFFICE01@GMAIL.COM)()(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) ANKIT JAIN(JAINANDASSOCIATES390@GMAIL.COM)()(RESPONDENT) SACHIN JAIN(SACHINJAIN@LAWYER.COM)(9818544445)(PETITIONER) CHAMBERS OF ANKIT JAIN(CHAMBERSOFANKITJAIN@GMAIL.COM)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) ABHIR DATT()(9742690374)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		

77	W.P.(C)-6195/2024 CM APPL. 25833/2024 CM APPL. 25834/2024 CM APPL. 75940/2024 CM APPL. 75941/2024 CM APPL. 23534/2025	JUDICIAL SERVICE ASSOCIATION, DELHI V/s UNION OF INDIA & ORS.	DEBAYAN GANGOPADHYAY, PRABHJOT SINGH DHILLON	
		OTHER DETAILS OF ADVOCATES: ABHIR DATT, VAIBHAV TOMAR, DEBAYAN GANGOPADHYAY(DEBAYAN.GY@GMAIL.COM)(9742690374)(PETITIONER) AMIT GEORGE(AMITGEORGE@OUTLOOK.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) ABHIR DATT(VAIBHAV@GMAIL.COM)(9971446628)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
<b>AFTER NOTICE MISC. MATTERS</b>				
78	W.P.(C)-1542/2025 CM APPL. 7585/2025 CM APPL. 18031/2025 WITH W.P.(C) 1981/2025 W.P.(C) 2010/2025	M/S NF INFRATECH SERVICES PRIVATE LIMITED V/s NATIONAL SMALL INDUSTRIES CORPORATION AND ORS.	SAUMYA DWIVEDI, SHASHANK MANISH, SHWETA BHARTI, TUSHAR JAIN, SHASHANK MANISH	Listing Remarks: AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: SAUMYA DWIVEDI(DWIVEDISAUMYA2007@GMAIL.COM)(9648862566)(PETITIONER) NSIC, UNION OF INDIA, VIJAY SHARMA, ASHISH(CMD@NSIC.CO.IN, UOIDHC@GMAIL.COM, VIJAY.SHARMA@WYBOR.IN, ASHISH@VTLREWA.COM)(1123384193)(RESPONDENT) ITI LTD, HELPDESK GEM, CEO GEM(CMD@ITILTD.CO.IN, HELPDESK-GEM@GOV.IN, CEO-GEM@GOV.IN)(0)(RESPONDENT) SHASHANK MANISH AND NIDHI SAHAY(NIDHISAHAY02@GMAIL.COM)(8861851573)(RESPONDENT) SAUMYA DWIVEDI(DWIVEDI.SAUMYA2207@GMAIL.CIN, INFO@NFINFRATECH.COM, CMD@NSIC.CO.IN)(0)(RESPONDENT) SHWETA BHARTI(SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9811020612)(RESPONDENT) TUSHAR JAIN(TUSHARJAINADV@GMAIL.COM)(9717708889)(RESPONDENT) SHASHANK MANISH(SHASHANKMANISH@GMAIL.COM)(9013703044)(RESPONDENT)		
79	W.P.(C)-1981/2025 CM APPL. 9277/2025 CM APPL. 9278/2025 CM APPL. 9279/2025	MANJEET PLASTIC INDUSTRIES & ANR. V/s UNION OF INDIA & ANR.	SHIV MANGAL SHARMA, TUSHAR JAIN	Listing Remarks: AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: SHIV MANGAL SHARMA & SHASHANK KHURANA(AURALEAGUE@GMAIL.COM)(7042700133)(PETITIONER) UNION OF INDIA, NSIC(UOIDHC@GMAIL.COM, PROCUREMENT@NSIC.CO.IN)(1123384193)(RESPONDENT) TUSHAR JAIN(TUSHARJAINADV@GMAIL.COM)(9717708889)(RESPONDENT)		
80	W.P.(C)-2010/2025 CM APPL. 9469/2025 CM APPL. 9470/2025 CM APPL. 9471/2025	MANJEET PLASTIC INDUSTRIES & ANR. V/s UNION OF INDIA & ANR.	SHIV MANGAL SHARMA, TUSHAR JAIN	Listing Remarks: AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: SHIV MANGAL SHARMA & SHASHANK KHURANA(AURALEAGUE@GMAIL.COM)(7042700133)(PETITIONER) UNION OF INDIA, MSIC(UOIDHC@GMAIL.COM, PROCUREMENT@NSIC.CO.IN)(1123384193)(RESPONDENT) TUSHAR JAIN(TUSHARJAINADV@GMAIL.COM)(9717708889)(RESPONDENT)		
81	W.P.(C)-3816/2025 CM APPL. 17777/2025 CM APPL. 17778/2025	ATTAL PLASTICS V/s UNION OF INDIA & ORS.	ASHUTOSH JAIN, TUSHAR JAIN	Listing Remarks: AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: ASHUTOSH JAIN/ SHIKHAR GARG(NSVERMA.84@GMAIL.COM)(0)(PETITIONER) UNION OF INDIA, CHAMPIONS, NSIC, PRAGYAWAN(UOIDHC@GMAIL.COM, CHAMPIONS@GOV.IN, GRIEVANCE@NSIC.CO.IN, INFO@PRAGYAWAN.COM)(1123384193)(RESPONDENT) TUSHAR JAIN(TUSHARJAINADV@GMAIL.COM)(9717708889)(RESPONDENT)		

COURT NO. 38  
 DIVISION BENCH- III  
 HON'BLE MS.JUSTICE PRATHIBA M. SINGH  
HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT,  
 MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

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NOTE: Counsels and Litigants may send their apperances through the following  
 link/form. This form shall be available during Court hearing days  
 from 09:00 A.M - 04:30 P.M..

<https://forms.gle/LszUZHy9YMBfTrAu7>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
278	W.P.(C)-12190/2021 WITH W.P.(C) 12230/2021	STAINLAY INDIA PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF CENTRAL TAX DIVISION, JAHANGIRPURI, DELHI NORTH COMMISIONERATE & ORS.	NITIN GULATI, SAMEER VASHISHT	
		OTHER DETAILS OF ADVOCATES: AMOL SINHA AND NITIN GULATI(N.GULATI@YAHOO.COM)(9313133000)(PETITIONER) AMOL SINHA AND NITIN GULATI(N.GULATI@YAHOO.COM)(9313133000)(PETITIONER) HARPEET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM){}(RESPONDENT) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) AMOL SINHA(AMOLSINHA1@YAHOO.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) AMOL SINHA(AMOLSINHA1@YAHOO.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) HARPEET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM){}(RESPONDENT) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) SAMEER VASHISHT( <a href="mailto:SAMEER.VASHISHT@GMAIL.COM">SAMEER.VASHISHT@GMAIL.COM</a> )(9818280821)(RESPONDENT)		

279	W.P.(C)-12230/2021	STAINLAY INDIA PRIVATE LIMITED. V/s ASSISTANT COMMISSIONER OF CENTRAL TAX DIVISION, JAHANGIRPURI, DELHI NORTH COMMISSIONERATE & ORS.	NITIN GULATI	
		OTHER DETAILS OF ADVOCATES: AMOL SINHA(N.GULATI@YAHOO.COM)(9313133000)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) HARPREET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT) AMOLSINHA(AMOLSINHA1@YAHOO.COM){}(RESPONDENT)		

COURT NO. 42  
 DIVISION BENCH-IV  
 HON'BLE MR.JUSTICE NAVIN CHAWLA  
HON'BLE MS.JUSTICE RENU BHATNAGAR

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[dhc.court2102@gmail.com](mailto:dhc.court2102@gmail.com)

All counsels are requested to send their appearance through this form.

<https://forms.gle/k1o4ruPqPt5hgFQJ9>

This form shall be available on all court hearing days from 10:00 AM to 05:00 PM.  
 Counsels are requested to fill this form only once.  
 The first submission shall be treated as final.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>AFTER NOTICE MISC. MATTERS</b>				
138	CM APPL. 28596/2023 CM APPL. 34681/2023 CM APPL. 30479/2024 CM APPL. 41261/2024 CM APPL. 54893/2024 CM APPL. 6214/2025 CM APPL. 12017/2025 CM APPL. 12109/2025 In CONT.CAS(C)-516/2018(Disposed off case)	ZEENY JHELUMI V/s INDERPREET SINGH JHELUMI	VANSHDEEP DALMIA, NATASHA DALMIA, AADARSH KOTHARI, JANANI SRINIVASAN, ABHIMANYU ARUN WALIA	
		OTHER DETAILS OF ADVOCATES: NATASHA DALMIA(DALMIALAWOFFICES@GMAIL.COM)(9871683031)(PETITIONER) AAADARSH KOTHARI(AAADARSHKOTHARI@GMAIL.COM){}(RESPONDENT) NATASHA DALMIA(DALMIALAWOFFICES@GMAIL.COM)(9871683031)(PETITIONER) ADARSH KOTHARI(AAADARSHKOTHARI@GMAIL.COM){}(RESPONDENT) AADARSH KOTHARI(AAADARSHKOTHARI@GMAIL.COM)(7980402727)(PETITIONER) NATASHA(NATASHA0801@GMAIL.COM){}(PETITIONER) AADARSH KOTHARI(AAADARSHKOTHARI@GMAIL.COM)(7980402727)(RESPONDENT) DALMIA(DALMIALAWOFFICES@GMAIL.COM){}(RESPONDENT) NATASHA DALMIA(DALMIALAWOFFICES@GMAIL.COM)(9871683031)(PETITIONER) AADARSH (AAADARSHKOTHARI@GMAIL.COM){0}(RESPONDENT) NATASHA VINAYAK(NATASHA0801@GMAIL.COM){0}(PETITIONER) DALMIA LAW (DALMIALAWOFFICES@GMAIL.COM){0}(PETITIONER) AADARSH KOTHARI(AAADARSHKOTHARI@GMAIL.COM){0}(RESPONDENT) NATASHA DALMIA(NATASHA0801@GMAIL.COM)(9871683031)(PETITIONER) ABHIMANYU ARUN WALIA(ABHIMANYUWALIA@GMAIL.COM)(8800991188)(RESPONDENT)		

COURT NO. 05  
 DIVISION BENCH-V  
 HON'BLE MR.JUSTICE C.HARI SHANKAR  
 HON'BLE MR.JUSTICE AJAY DIGPAUL

NOTE 1: Learned Counsel are requested to provide electronic copies of compilations of judgments/written submissions at least 24 hours in advance of the hearing, by way of email to the Court Master [[cmpraveenkumar.dhc@gov.in](mailto:cmpraveenkumar.dhc@gov.in)] and Court Master ([vikram.224@dhc.nic.in](mailto:vikram.224@dhc.nic.in)). The compilations should be indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.

Note 2: Please note that ordinarily no adjournment would be granted in cases which are ripe for hearing.

Note 3: In matters in which there is an earlier order directing the matter to be listed for hearing or for disposal, no adjournment will be granted unless a requested for adjournment is circulated a day in advance to [[cmpraveenkumar.dhc@gov.in](mailto:cmpraveenkumar.dhc@gov.in)] and Court Master ([vikram.224@dhc.nic.in](mailto:vikram.224@dhc.nic.in)). or an adjournment slip is filed a day in advance, specifying the ground of adjournment.

NOTE 4: LEARNED COUNSEL ARE REQUESTED TO OBTAIN THE ELECTRONIC COPY OF THE COURT RECORDS IN ADVANCE, TO FACILITATE HEARING.

NOTE 5: SUBJECT TO AVAILABILITY OF TIME, REGULAR MATTERS WOULD BE TAKEN UP AFTER THE MISCELLANEOUS BOARD IS OVER.

NOTE 6: Pass Over matters in the Supplementary list would be called out before the Advance list is taken up.

NOTE 7: Presence of Advocates/parties who appear virtually would not be marked if their camera is switched off.

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[vikram.224@dhc.nic.in](mailto:vikram.224@dhc.nic.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
84	FAO(OS) (COMM)-120/2022 CM APPL. 22588/2022 CM APPL. 22589/2022	KELLER WILLIAMS REALTY, INC. V/s DINGLE BUILDCONS PRIVATE LIMITED & ORS.	NAQEEB NAWAB	
		OTHER DETAILS OF ADVOCATES: KELLER WILLIAMS REALTY (INFO@ZEUSIP.COM)(9871160477)(PETITIONER) RAGHAV VIG(INFO@ZEUSIP.COM)(9871160477)(PETITIONER) DINGLE BUILDCONS PVT LTD(UNITEDMARK@UNITEDIPR.COM)(9582649200)(RESPONDENT)		

24.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 34  
DIVISION BENCH-VI  
HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD  
HON'BLE MR.JUSTICE HARISH VAIDYANATHAN SHANKAR

NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
57	FAO (COMM)-24/2022 CM APPL. 6369/2022	M/S BANSAL CONSTRUCTION CO. V/s UNION OF INDIA	SYED WASIF HAIDER, PRATIMA NAIN LAKRA	WITH FAO(COMM) 118/2022
		OTHER DETAILS OF ADVOCATES: JAGJIT SINGH(JAGJITSINGHADVOCATE@YAHOO.CO.IN)(9810034684)(RESPONDENT) PRATIMA NAIN LAKRA(OFFICEOFADVOCATEPRATIMA@GMAIL.COM)(9953061614)(RESPONDENT)		

COURT NO. 51  
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: " PASSOVERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP AT THE END OF SUPPLEMENTARY LIST."

NOTE:"ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E.,ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE."

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M."

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MEETING NO. 2512 822 1186.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FOR ADMISSION</b>				
108	LA.APP.-129/2022 CM APPL. 59888/2024 CM APPL. 384/2025 WITH LA.APP. 133/2022 LA.APP. 141/2022	AMAN BAJAJ & ANR V/s UNION OF INDIA & ORS.	NITISH CHAUDHARY, MANJU OBEROI, MANJU OBEROI	PART-HEARD
		OTHER DETAILS OF ADVOCATES: INDER SINGH(NITISHCY@GMAIL.COM)(9810575121)(PETITIONER) RAJNISH (RAJNISH789@YAHOO.COM)()(RESPONDENT) DDA(DDACHAMBERHC@GMAIL.COM)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) SSON(SSONALSHARMA75@GMAIL.COM)()(RESPONDENT) MALINI(MALINI.SUD@CAPEXLEGAL.COM)()(RESPONDENT) MALINI RAMANI(MALINIRAMANI@GMAIL.COM)()(RESPONDENT) MANJU OBEROI(LEXNLEGAL@GMAIL.COM)(9810049356)(PETITIONER) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) GNCTD (GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) MANJU OBEROI(LEXNLEGAL@GMAIL.COM)(9810049356)(PETITIONER)		
109	C.R.P.-35/2025 CM APPL. 6388/2025	POONAM V/s THE MANAGER/DIRECTOR JAIN SECONDARY SCHOOL & ORS.	SUBHASH CHANDRA LOCHAKIA	
		OTHER DETAILS OF ADVOCATES: SG GOSWAMI(SGGOSWAMI9073@GMAIL.COM)(9873449073)(PETITIONER) TRAVEL DESK(CONTACT@TRAVELDESK.IN)(0)(RESPONDENT)		

COURT NO. 21  
HON'BLE MR.JUSTICE VIKAS MAHAJAN

**NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.**

**NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>TOP OF THE BOARD</b>				
132	W.P.(C)-1174/2024	BABY AVNI V/s THE SOVEREIGN SCHOOL AND ANR	JAI PRAKASH, AMIT GEORGE	
		OTHER DETAILS OF ADVOCATES: BABY AVNI(SOURAVKUMAR0020@GMAIL.COM){}(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) THE SOVEREIGN SCHOOL(THESOVEREIGNSCHOOL@GMAIL.COM, DIREDU@NIC.IN){}(RESPONDENT) AMIT GEORGE(AMITGEORGE@OUTLOOK.COM)(8586964001)(PETITIONER)		
<b>AFTER NOTICE MISC. MATTERS</b>				
133	W.P.(C)-2349/2025 CM APPL. 11169/2025 CM APPL. 23567/2025	VIJAYLAXMI VYANKATARAO SHINDE V/s JNU AND ORS	RAJESH TYAGI	
		OTHER DETAILS OF ADVOCATES: RAJESH TYAGI(RAJESHTYAGI66@GMAIL.COM)(9810081383)(PETITIONER) VASANTH(VASANTH@TRINITYCHAMBERS.IN){0}(RESPONDENT) RAJESH TYAGI(RAJESHTYAGI66@GMAIL.COM)(9810081383)(PETITIONER)		

COURT NO. 22  
HON'BLE MR. JUSTICE MANOJ JAIN

Meeting link

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Meeting number

2513 856 5993

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FOR ADMISSION</b>				
76	CM(M)-4015/2024 CM APPL. 71849/2024	MS. VIDYA SHRI DEVI V/s ALPINE GLOBAL PVT. LTD.	ALOK KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: ALOK KUMAR PANDEY(OFFICE!AVANTAMLEGAL.COM)(9958495050)(PETITIONER) CHAUDHARY AND ASSO(CHAUDHARYANDASSOCIATESLEGAL@CONSULTANT.COM)(0)(RESPONDENT)		
77	CM(M)-436/2025 CM APPL. 13165/2025 CM APPL. 13166/2025 CM APPL. 13167/2025	K BHANUMATHY V/s K NIVINKALAIARASAN	BIJU THANKAPPEN	
		OTHER DETAILS OF ADVOCATES: BIJU THANKAPPEN(LAWYERBIJUT@GMAIL.COM)(9952969300)(PETITIONER)		
<b>AFTER NOTICE MISC. MATTERS</b>				
78	CM(M)-143/2025 CM APPL. 4274/2025	SHASHI V/s ARYA KUMAR	PRATEEK KUMAR	
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 29  
HON'BLE MS.JUSTICE SHALINDER KAUR

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>BAIL</b>				
61	BAIL APPLN.-4119/2024	MOBINUDDIN SHAIKH V/s STATE OF NCT OF DELHI	RUDRA VIKRAM SINGH	
		OTHER DETAILS OF ADVOCATES: RUDRA VIKRAM SINGH(RUDRAVIKRAMS@GMAIL.COM)(9873425354)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-77/2023) W.P.(CRL) 193/2024 FILED BY KALIMUDDIN SIRAJUDDIN KHAN (DISPOSED ON : 2024-02-06 ) W.P.(CRL) 173/2024 FILED BY SABNAM KHAN (DISPOSED ON : 2024-02-06 ) BAIL APPLN. 1722/2024 FILED BY PRASENJIT MITRA (DISPOSED ON : 2024-08-08 ) BAIL APPLN. 3739/2024 FILED BY JAYANTA GHOSH (D. OF HEARING : 2025-04-16 ) CRL.M.C. 563/2025 FILED BY PRASENJIT MITRA (D. OF HEARING : 2025-08-11 )  P.S.-FIR NO. :(ECONOMIC OFFENCE WING-77/2023)
<b>AFTER NOTICE MISC. MATTERS</b>				
62	W.P.(CRL)-2937/2023 CRL.M.A. 27329/2023	RELIGARE FINVEST LIMITED V/s STATE OF NCT DELHI	SANDEEP DEVASHISH DAS, ANSHUL MALIK	
		OTHER DETAILS OF ADVOCATES: SANDEEP DEVASHISH DAS (SANDEEP.DAS@PRISMLAW.IN)(9717798958)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANSHUL MALIK(MALIKANSHUL5@GMAIL.COM)(9896618584)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021) BAIL APPLN. 1280/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2022-05-04 ) W.P.(CRL) 569/2022 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-07-17 ) BAIL APPLN. 1170/2022 FILED BY B. MOHAN RAJ (DISPOSED ON : 2023-07-11 ) BAIL APPLN. 1468/2022 FILED BY AVTAR SINGH KOCHAR @DOLLY (DISPOSED ON : 2022-06-22 ) BAIL APPLN. 655/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-23 ) BAIL APPLN. 500/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-16 ) BAIL APPLN. 3706/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2023-07-11 ) BAIL APPLN. 3818/2022 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2022-12-23 ) BAIL APPLN. 1130/2023 FILED BY SUNIL KUMAR (DISPOSED ON : 2024-04-02 ) BAIL APPLN. 1127/2023 FILED BY PINKY IRANI (DISPOSED ON : 2023-10-20 ) CRL.M.C. 2704/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-04-18 ) W.P.(CRL) 521/2023 FILED BY LEENA PAULOSE (DISPOSED ON : 2024-07-12 ) W.P.(CRL) 1948/2023 FILED BY PINKY IRANI (D. OF HEARING : 2025-07-17 ) CRL.M.C. 5013/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-10-31 ) BAIL APPLN. 1811/2023 FILED BY AVTAR SINGH KOCCHAR @ DOLLY (DISPOSED ON : 2023-11-29 ) W.P.(CRL) 2715/2023 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2023-09-20 ) W.P.(CRL) 1807/2024 FILED BY GOVARDHANA RAJU (DISPOSED ON : 2025-01-09 ) BAIL APPLN. 1855/2024 FILED BY ARUN MUTHU (D. OF HEARING : 2025-05-16 ) BAIL APPLN. 1802/2024 FILED BY LEENA PAULOSE

24.04.2025

SUPPLEMENTARY CAUSE LIST

			<p>(D. OF HEARING : 2025-05-16 ) BAIL APPLN. 1741/2024 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2024-05-31 ) BAIL APPLN. 2734/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-05-21 ) BAIL APPLN. 3250/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-05-26 ) BAIL APPLN. 3781/2024 FILED BY SUNDER BORA (D. OF HEARING : 2025-05-14 ) BAIL APPLN. 4286/2024 FILED BY DEEPAK RAMNANI (D. OF HEARING : 2025-05-22 ) BAIL APPLN. 4308/2024 FILED BY MAHENDER PRASAD SUNDRIYAL (D. OF HEARING : 2025-05-14 ) BAIL APPLN. 4441/2024 FILED BY PRADEEP RAMDANEE (D. OF HEARING : 2025-05-22 ) BAIL APPLN. 4497/2024 FILED BY DHARAM SINGH MEENA (D. OF HEARING : 2025-05-21 ) BAIL APPLN. 193/2025 FILED BY SUBHASH BATRA (D. OF HEARING : 2025-05-26 ) BAIL APPLN. 695/2025 FILED BY LAXMI DUTT (D. OF HEARING : 2025-05-21 ) BAIL APPLN. 881/2025 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-05-22 )</p> <p>P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD- 208/2021)</p>
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HIGH COURT OF DELHI  
23.04.2025.

REGISTRAR(LISTING)